

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10151/2019

(Arising out of impugned final judgment and order dated 22-02-2019 in CRLA No. 5061/2003 passed by the High Court of Judicature at Allahabad)

BAUWA @ ANUJ

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 05-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Ratnakar Dash, Sr. Adv.
Mr. Sandeep Kumar Jha, AOR
Mr. Priyank Khattar, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, AOR
Mr. Amit Singh, Adv.
Mr. Abhishek Jaju, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List on 07th February, 2022 for final hearing.

In the meantime, petitioner is permitted to file additional documents.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)